

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
Lok Sabha
UNSTARRED QUESTION NO. : 2972
(TO BE ANSWERED ON THE 12th December 2024)
REDUCTION IN BUDGETARY ALLOCATION

2972. SHRI BENNY BEHANAN
Will the Minister of CIVIL AVIATION

be pleased to state:-

(a) whether it is true that there is a significant reduction of Rs.756.22 crore in the budgetary allocation for the Ministry between the BE for 2023-2024 and 2024-2025 despite poor infrastructure and if so, the details thereof; and

(b) the reasons for failing to address the rising incidents of flight delays, considering the data of DGCA which shows that 41.6% of disruptions are caused due to technical issues?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a) There is reduction of Rs. 756.22 crore in the Budget Estimates(BE) 2024-25 from BE 2023-24. However, the reduction is only Rs. 263.44 crore in Revised Estimate(RE) 2024-25 from RE 2023-24. RE 2023-24 had allocation of Rs. 600 crore towards equity infusion in AIAHL for financial support to Alliance Air Aviation Limited (AAAL) which is not provided in RE 2024-25. After release of payment towards construction of combined building for DGCA, BCAS and AAIB, the allocated budget in RE 2023-24 of Rs. 166.25 crore has been reduced to Rs. 29.2 crore in RE 2024-25.

(b) Flights are delayed and cancelled due to various reasons such as weather, technical, operational and miscellaneous reasons. In case, delay is caused due to technical factor such as engine issue, electrical failure, hydraulics issue etc., then airline/ mainytenance organisation rectifies the defects prior to next flight. For the technical faults which are repetitive in nature, the airline mitigates the same in consultation with Original Equipment Manufacturer (OEM). ;

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DGCA conducts regular audits, spot checks, night surveillance and ramp inspection of the airlines to ensure that delay due to technical factors are reduced. During the checks, if any major observation or deficiency is found then necessary enforcement action is taken by DGCA.
